

From

[Rohinton Mehta](#)

To

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Dear Sir

I sent the email below before I was able to read the Consultation Paper 5/2013

Consultation Paper on Monopoly / Market dominance in  
Cable TV services

**I FULLY AGREE WITH THE POINTS MADE IN THE PAPER**

In addition to the points I made in the email below, I wish to also remind you about the dirty muscle power exerted by the Sun TV group, where in all the cables and street equipment of Hathway were repeatedly damaged / stolen and Hathway were subsequently forced to exit the Chennai market....both for Internet & TV services.

Will it possible for TRAI to set up regional offices,, which could allot each consumer in the area a unique code. The consumer makes his choice of channels and makes payment to this TRAI subsidiary. The subsidiary directs the cable operator to provide those selected channels to the consumer, and pays the cable operator the charges collected.

The TRAI subsidiary can collect a fee for this service, which should be exempt from Service Tax.

When muscle power is exercised by the politically connected operator, the Head Post Master will be powerless to enable others from registering themselves in the face of the politically connected monopoly.

The other way is to make DTH compulsory. And also enforce the consumers right to choose only the channels of their interest. To ensure that the operator has a minimum business, a minimum package value of Rs. XYZ may be fixed, as deemed fair.

This will eliminate the need to allot area wise operators. Those who provide good service will survive.

Thank you

R.J.Mehta

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----- Forwarded message -----

From: **Rohinton Mehta** <[rohinton.j.mehta@gmail.com](mailto:rohinton.j.mehta@gmail.com)>

Date: Mon, Jul 1, 2013 at 1:56 PM

Subject: consumer application forms...last date 10th July.

To: [ap@tra.gov.in](mailto:ap@tra.gov.in)

The Telecom Regulatory Authority of India (TRAI) has decided to extend the time-line for submission of consumer application forms (CAFs), complete in [all](#) respects, by the subscribers of Digital Addressable Cable TV Systems, to 10th July 2013. This is the last and final extension.

Dear Sirs

In connection with this new item in the National newspapers, I would like to have a clarification.

I am in Chennai. The cable services are being monopolised by SCV, owned by the SUN-TV group.

We are forced to opt only for any of the packages they offer.

If we desire to choose our own package, we are required to choose their minimum pre-set package and then add any channels we desire. This is not economical. The pre-set packages are chosen in such a way, that a consumer is forced to choose 2 or 3 packages to cover those channels he wishes to see.

Is this notification addressed to the whole country or only to those areas where digital TV has been recently introduced.

It will be of immense use to consumers if this restrictive practice of pre-arranged packages by such monopolies, is abolished.

I await your clarification

Thank you.

R.J.MEHTA.  
Chennai.